

Central District			
Sl No.	Name of Ld. MM	Room No.	Jurisdiction
1	Sh. Arul Varma, CMM	38	DBG Road, Old & Fresh cases of Crime Branch, SARFAESI Act 2002, Spl Task Force, Official secrets, IPR (Copy Rights Act, Patents Act etc), Delhi Prevention of Defacement of Property Act, 2007, U/s 195 r/w Section 340 Cr.P.C made by the Hon'ble Supreme Court of India & High Court of Delhi, EOW.
2	Ms. Shefali Sharma, ACMM-01	366	Pahar Ganj
3	Sh. Gajender Singh Nagar, ACMM-02	296A	Hauz Qazi, NDLS and Bara Hindu Rao , designated court of forged / fake ST certificate, RMD (ODRS) & Gulabi Bagh
4	Sh. Viprav Dabas, ACMM (Spl. Act)	26	Special Acts (i.e. Companies Act, SEBI, Income Tax Act, designated court of Delhi Pollution Control Committee (DPCC) Environment Act 1986 etc), Wild Life Act
5	Sh. Fahad Uddin, MM-01	180	Maurice Nagar, Karol Bagh & Prasad Nagar, MCD, DDA, Immoral traffic (prevention) act 1956, & Jama Masjid
6	Ms. Shilpi Jain, MM-02	28	Timarpur, Immoral traffic (prevention) act 1956 and traffic Challans of Subzi Mandi Circle
7	Sh Rishabh Kapoor, MM-03	150	Rajender Nagar, I P Estate old cases of Immoral traffic (prevention) act 1956 of North district
8	Sh Chander Mohan, MM-04	37	Hazrat Nizamuddin (Railway), Sarai Rohilla, SPCA +Seed Act and Traffic Challans of Civil Line Circle
9	Sh. Kapil Kumar, MM-05	241	Nabi Karim, Darya Ganj, Roop Nagar and Traffic Challans of Kotwali Circle.
10	Sh. Manoj Kumar, MM-06	247	Sadar Bazar, Civil Lines
11	Sh. Abhilash Malhotra, MM-07	32	Subzi Mandi, Sarai Rohilla Railway Station, Delhi Cantt Rly station, RPF, Kashmere Gate and Wazairabad and Traffic Challans of Sadar Bazar Circle.
12	Ms. Prigya Gupta, MM-08	21	Kamla Market, Kotwali and Chandni Mehal
13	Sh. Pranav Joshi, MM-09	286	Burari, Kashmere Gate Metro Station and Lahori Gate
14	Ms Poorva Mehra, MM, Mahila Court-01	343	Chandni Mahal, Jama Masjid, Hauz Qazi, Kamla Market, Nabi Karim, Rajinder Nagar, Daryaganj & I P Estate
15	Ms Mahima Rai Singh, MM Mahila Court-02	273	Lahori Gate, Sarai Rohilla, Gulabi Bagh (Pratap Nagar), Chandni Chowk, Kotwali, Maurice Nagar, Bara Hindu Rao, Sadar Bazar
16	Ms. Deepika Singh, MM Mahila Court-03	149	Subzi Mandi, Timarpur, Kashmere Gate, Burari, Kashmere Gate Metro, Subzi Mandi Railway Station, Wazirabad, Sarai Rohilla Rly. Station, and Delhi Cantt. Rly. Station.
17	Ms. Shama Gupta, MM, Mahila Court-04	288	DBG Road, Paharganj, Karol Bagh, Prasad Nagar, ODRS, NDRS, Hazrat Nizamuddin Rly Station, Roop Nagar and Civil Lines.
18	Ms. Ruchi Aggarwal Asrani	16	Virtual Court-Traffic Challans
19	Ms. Arjinder Kaur, MM (NI Act)-01	337	Cases Under Sec. 138 NI Act
20	Sh. Ajeet Narayan, MM (NI Act)-02	361-A	Cases Under Sec. 138 NI Act
21	Sh. Gaurav Sharma, MM NI Act-03	277	Cases Under Sec. 138 NI Act
22	Ms. Akriti Mahendru, MM (NI Act)-04	296-B	Cases Under Sec. 138 NI Act
23	Ms. Tapasya Agarwal, MM NI Act-05	317	Cases Under Sec. 138 NI Act
24	Ms. Tista Shah, MM NI Act-06	179	Cases Under Sec. 138 NI Act
25	Ms. Naina, MM, NI Act-07,	367	Cases Under Sec. 138 NI Act
26	Sh. Ajay Kumar Malik, Spl. Rly. Mag.	ODRS.	Mobile court, miscellaneous work at old Delhi Rly. Station, Subzi Mandi Rly Station
27	Ms. Bhavana Kalia, Pr. Mag.	JJB-1	Dealing with North, West, Central, Crime, NDPS Cases and CBI Cases
28	Sh. _____	JJB-2	Dealing with New Delhi, IGI, South, South East, South West & North West Distt.
29	Sh. Gopal Singh Chauhan, Pr Magistrate	JJB-3	Dealing with Railway Protection Force, East district, North-East district and Shahadra districts